

Through Fax

(J.H.C. Sch. 1-7)

☎ : Office – 0651-2481449  
Fax No. – 0651 – 2481116

From:

**Ambuj Nath**

Registrar General,  
High Court of Jharkhand  
Ranchi.

File No. XIX(I)/5/2016-17/Apptt.  
Letter No. \_\_\_\_\_/Apptt.  
Date. \_\_\_\_\_

To

The Judicial Commissioner, Ranchi;  
The Principal District & Sessions Judge, Dhanbad;  
The Principal District & Sessions Judge, Jamshedpur.

Sub: - Regarding nomination to attend the training programme on e-filing for Commercial Courts scheduled to be held at 3.30 P.M. on 16.09.2017 to 17.09.2017.

Sir,

I am directed to inform that the Court has been pleased to nominate you alongwith the Presiding Officer, Commercial Court of your Judgeship to attend the training programme on e-filing for Commercial Court at JHALSA at 3.30 P.M. on 16.09.2017 to 17.09.2017.

Further, the Court has been pleased to nominate 07 (Seven) Staff of your Judgeship (viz. Bench Clerk, Office Clerk, Stenographer and Deposition Typist of the Commercial Court, One staff for e-filing and 02 other Staff of your Judgeship) for the aforesaid training programme at JHALSA.

The Court has also been pleased to nominate one staff each from three districts of the State Government (Ranchi, Dhanbad and Jamshedpur) for the aforesaid training programme with the consultation of the concerned District Magistrates. Accordingly, you are directed to move the District Magistrate of your district for nomination of the one staff for the aforesaid training programme at JHALSA.

You, are, therefore, requested to attend the training programme at JHALSA on the time and date indicated above along with the Presiding Officer, Commercial Court, 07 Staff of your Judgeship and one State Government's Staff.

This is for your information and needful.

Yours faithfully  
Sd/- **Ambuj Nath**  
Registrar General

Memo no. 4128 /Apptt.

dated, the Ranchi 12/09/2017

Copy forwarded to the Member Secretary, JHALSA, Ranchi / the Director, Judicial Academy Jharkhand, Ranchi for information and needful/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.

  
11.9.17  
Registrar General